

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1771
ANSWERED ON:04.12.2006
AUTHENTICITY OF LABELS
Suklabaidya Shri Lalit Mohan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any mechanism/agency to authenticate the claims made by the manufacturers on the labels of their products;
- (b) if so, the details thereof; and
- (c) if not, the manner in which the authenticity of such claims is monitored by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a) & (b): Yes, Sir. Bureau of Indian Standards is the agency to authenticate the claims made by the manufacturers on the labels of ISI marked product. The authentication is limited to the requirements of marking clause of the relevant Indian Standard. Fruit products are licenced under Fruit Products order ,1955 (FPO) The claim made by the manufacturer on the labels of FPO marked product are authenticated under FPO.

(c) : Does not arise.